

[3 December, 1999]

RAJYA SABHA

The long distance domestic connectivity and long distance international connectivity are to be reviewed as per the new Telecom Policy 1999.

**Infrastructure Equalisation for North-East**

391. SHRI W. ANGOU SINGH: Will the PRIME MINISTER be pleased to state:

(a) how far the Ninth Five Year Plan can cover the recommendation of Shukla Commission for the infrastructure equalisation plan of North-Eastern States; and

(b) whether the Ninth Five Year Plan for the North-East States are prepared based on the recommendation of Shukla Commission?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING, MINISTER OF STATE IN THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE IN THE DEPARTMENT OF ADMINISTRATIVE REFORMS AND PUBLIC GRIEVANCES OF THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRI ARUN SHOURIE): (a) and (b) Steps have been taken, through supportive measures for the development of infrastructure and increase of sustainable employment, to ensure that the North Eastern States and Sikkim join the mainstream of national growth. Towards this end, a Non-lapsable Central Pool of Resources has also been constituted for assisting development projects, including in the infrastructure sector, in the North East and Sikkim.

Certain projects (including some recommended by the Shukla Commission) have since been identified for assistance from the Non-lapsable Central Pool of Resources and funds released during the financial year, 1998-99. Similar exercise is being pursued during the current financial year also. The developmental objectives of the North Eastern States (and Sikkim) are also being appropriately pursued through the Five Year Plans and Annual Plans of these States and of the Central Ministries and Organizations.

**Non-Lapsable Central Pool for North-East**

392. SHRI KHAGEN DAS: Will the PRIME MINISTER be pleased to state:

(a) the total amount collected so far, year-wise, in the non-lapsable Central Pool by Government for the North-Eastern States;

(b) the details of projects sanctioned from this pool by Government State-wise; and

(c) the details of pending schemes of various States in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING, MINISTER OF STATE IN THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE IN THE DEPARTMENT OF ADMINISTRATIVE REFORMS AND PUBLIC GRIEVANCES OF THE MINISTRY

OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRI ARUN SHOURIE): (a) to (c) A Non-lapsable Central Pool of Resources has been constituted out of unspent amounts from 10% of the Budgets of the various Central Ministries/ Departments, which is to be utilized to assist development projects, including those in the infrastructure sector, in the North East and Sikkim. A Committee has been constituted to administer the Non-lapsable Central Pool of Resources. Project proposals received in the Planning Commission are considered by this Committee and recommended for assistance from the Central Pool keeping in view the merits of the projects and availability of funds in the Pool.

During 1998-99, an amount of Rs. 121.95 crores was identified for the Central Pool and assistance to this extent was released for various projects in the North East and Sikkim. A list of such projects is given in statement. (See below)

All schemes received from the various State Governments have been considered and some additional projects to be funded out of the Non-lapsable Central Pool of Resources are under active consideration.

#### Statement

List of projects for which assistance was released from the Nonlapsable Central Pool of Resources during 1998-99

State during	Name of Projects	Release 1998-99 (Rs. crores)
1	2	3
Arunachal	(i) Ranganadi Transmission	10.00
Pradesh	(ii) Itanagar-Naharlagun Water Supply	5.00
Assam	(i) Srimanta Sankardev Kalakshtra Project.	4.85
	(ii) Diguncherra to Airport Road	0.25
	(iii) 89 Minor Irrigation Schemes	11.21
	(iv) Flood Control Management	5.00
	Schemes/different locations of Brahmaputra and Barak Valley	
	(v) 220 KV D/C Kathalguri-Tinsukia Line (30 kms)	2.00

1	2	3
	(vi) Namrup Sub-station 2x50 MVA, 220/132 KV.	2.50
	(vii) Tinsukia Sub-station 2x50 MVA, 220/132 KV.	3.00
Manipur	(i) Leimakhong Heavy Fuel Based Power Project	10.34
	(ii) Infrastructure for National Games	10.00
Meghalaya	(i) Greater Shillong Water Supply Sch.	3.79
	(ii) NH-51 Widening the formation and strengthening	5.00*
Mizoram	(i) Aizwal (Ph-II) Water Supply Scheme	4.00
	(ii) State Referral Hospital	5.00
Nagaland	(i) Hospital at Kohima	8.00
	(ii) Likimro HEP	11.01
	(iii) Administrative Training Institute	1.00
Sikkim	(i) Rural Water Supply Scheme	10.00
Tripura	(i) Transmission Schemes	10.00
	Total	121.95

\*This amount could not, however, be sanctioned by the concerned Central Ministry to the State Government during 1988-89 as the work relating to the project was yet to be awarded to them.

#### **Implementation of Special Package for North-East**

393. DR. ARUN KUMAR SARMA: Will the PRIME MINISTER be pleased to state:

(a) the implementation status of various projects under PM's special package for N.E.; and

(b) the details of action taken for implementation of the recommendations of the two commissions formed in terms of the package on infrastructural gap and employment opportunities?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING, MINISTER OF STATE IN THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE IN THE DEPARTMENT OF ADMINISTRATIVE REFORMS AND PUBLIC GRIEVANCES OF THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRI ARUN SHOURIE): (a) and (b) Information is being collected and would be furnished.